

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 165  
ANSWERED ON 22.07.2024**

**KENDRIYA VIDYALAYAS IN KERALA**

**165 DR. M P ABDUSSAMAD SAMADANI:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that certain Lok Sabha constituencies in the State of Kerala are without a single Kendriya Vidyalaya (KV);
- (b) whether the Government has any plan to fulfil the requirement of KVs in all these constituencies;
- (c) whether the Government has any plan to open a KV in Ponnani constituency of Kerala State; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a) to (d) At present, 1253 Kendriya Vidyalayas (KVs) including 38 KVs in the State of Kerala are functioning across the country. Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority as per extant procedures. KVs are not opened on the criteria of State / UT / District / Parliamentary Constituency.

As per information received from Kendriya Vidyalaya Sangathan (KVS), no feasible proposal, as per extant norms of KVS, to open a new KV in Ponnani Parliamentary Constituency of Kerala has been received from the State Government of Kerala.

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